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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 100/BB/ 2017	-	For Hearing	Rule-6 of IB	Ajay Bhavikatti Vs. Sovereign Developers & Infrastructure Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	RAKSHA BHAVIKATTI 9902069614	PETITIONER O.C.	<i>Rakshitte</i>

ORDER

Counsel for Petitioner is present. Counsel filed Memo along with Annexures and also Form No.5. She has also filed Memo for proof of service of Notice and also filed Memo for compliance. Registry is directed to verify and put up. List it on 02/11/2017.

Ashok
Member (T)

Murali
Member (J)